

Central Administrative Tribunal  
Principal Bench

RA 301/2001  
in  
OA 1263/2000

(21)

New Delhi this the 7th day of September, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).  
Hon'ble Shri Govindan S. Tampi, Member (A).

Rajesh Kumar ... Applicant.

Versus

1. The Accountant General-I,  
Audit-I, Bihar,  
Birchand Patel Marg, Patna.
2. The Director General,  
Employee State Insurance Corporation,  
Kotla Road, New Delhi. ... Respondents.

O R D E R (By Circulation)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).

We have perused the grounds taken by the review application in respect of the Tribunal's order dated 21.5.2001 in OA 1263/2000. We note that the applicant has quoted certain observations from the Tribunal's order and given his own comments as to what should be the correct position. As none of the grounds as provided under Order 47 Rule 1 CPC read with Section 22(3)(f) of the Administrative Tribunals Act, 1985 are available, RA 301/2001 is rejected.

(Govindan S. Tampi)  
Member (A)

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Vice Chairman (J)

'SRD'